

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 02
CP No. (IB)- 24/9/JPR/2024
Under Section 9 of IBC, 2016**

In the matter of:

Radha Krishan Industries

...Operational Creditor

Versus

NDA Metaoxides Pvt. Ltd.

...Corporate Debtor

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 19, 2024